Central Administrative Tribunal Jaipur Bench, JAIPUR

OA No.508/2008

This the 23rd day of March, 2011

Hon'ble Shri Justice K.S. Rathore, Member (Judicial) Hon'ble Shri Anil Kumar, Member (Administrative)

Y.K. Sharma S/o Shri R.K. Sharma age 40 years R/o 72/46 Patel Marg, Manasarovar, Jaipur, presently working as P.R.O. at Jaipur.Applicant

(By Advocate: Shri S.S. Ola)

- VERSUS-

- 1. Union of India, through Secretary, Railway Board, New Delhi.
- 2. General Manager, North Western Railway, Jaipur.
- 3. Divisional Railway Manager, North Western, Railway, Jaipur.

....Respondents

(By Advocate: Shri Alok Garg)

ORDER (ORAL)

Learned counsel for the applicant wishes to withdraw this OA.

Accordingly, the same stands disposed of as having been withdrawn.

Anil Kuma

(Anil Kumar)
Member (Administrative)

(Justice K.S.Rathore)
Member (Judicial)

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